

**IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

CP(IB) No.232/Chd/Pb/2018

**Under Section 9 of Insolvency and
Bankruptcy Code, 2016**

In the matter of:-

M/s Upkar Steel Traders ...Petitioner-Operational Creditor

Versus

M/s Super Hinges Pvt. Ltd. ...Respondent-Corporate Debtor

Present: Mr. Anil Bansal, Advocate, for the Petitioner

The learned counsel for the petitioner seeks short time to argue the matter. List the matter for preliminary hearing on 11.10.2018.

Sd/-
(Justice R.P. Nagrath)
Member (Judicial)

Sd/-
(Pradeep R.Sethi)
Member (Technical)

September 10, 2018
Mohit Kumar